

ANNEX - I

(Paragraph - 1.1)

Form of application for permission to open a new place of business or change the location (otherwise than within the same city, town or village) of the existing place of business under Section 23 of the Banking Regulation Act, 1949 - Banking Regulation (Companies) Rules 1949 Rule 12 Form VI

1. Name of the Banking Company

2. Proposed Office

(Give the following information)

(a) Name of city/town/village :
(in case the place is known by more than one name, the relative information should also be furnished)

(b) Name of the locality/location :

(c) Name of i) Block, ii) Tehsil, i) ii)
iii) District, iv) State, iii) iv)

(d) Population of the
i) Village, ii) Block i) ii)

(e) Status of the proposed office :

(f) The distance between the proposed office and the nearest existing commercial bank office together with the name of the bank and that of the centre/locality :

(g) Name of the Commercial banks and the number of their offices functioning within the radius of 5 kms. together with the names of centres where these are functioning :

(h) No. of bank's branches in the Block :
Other bank's branches :

- 2 Previous application :
(Give particulars of applications if any previously made to the Reserve Bank in respect of the proposed place of business)
- 3 Reasons for the proposed office :
(State detailed reasons for the proposed office and give statistics and other data, as under, which may have been collected for the proposed office)

(i) Population of the place:

(ii) Particulars of the command area (i.e. the area of the operation) of the proposed office :

(a) Approximate radius of the command area :

(b) Number of villages in the command area :

(c) Population of the command area :

(iii) The volume and value of the agricultural mineral and industrial production and imports and exports in the area of operation of the proposed office as under :

Commodity	Production		Imports		Exports	
	Volume	Value	Volume	Value	Volume	Value
(1)	(2)	(3)	(4)	(5)	(6)	(7)

(iv) If there are schemes for agricultural mineral or industrial development, give details of the same and their probable effects on the volume and value of the

present production, imports and exports.

- (v) If the existing banking facilities are considered inadequate, give reasons :
- (vi) Prospects : Give as under as estimate of minimum business which the banking company expect to attract at the proposed office within 12 months :

a) Deposits : Rs.

b) Advance : Rs.

4. Change of location of an existing office
(Give the exact location of the office which is proposed to be closed and of the place where it is proposed to be shifted giving particulars of the new location as in Item 2, 3 & 4)

5. Expenditure :

*Estimate of annual Expenditure

(State the amount already spent or proposed to be spent on staff, premises, furniture, stationery, advertising etc. in connection with the proposed office. Also state that minimum income which the banking company expects to earn at the proposed office within 12 months)

a) Establishment Charges Rs.

b) Stationery & Miscellaneous Rs.

c) Rent & Bldg. Rs.

d) Interest to be paid on deposits Rs.

e) Interest on funds borrowed from H.O on Rs. _____ @ _____% Rs.

TOTAL Rs.

Estimated Annual Income :

a) Interest on advances Rs.

b) Commission Rs.

c) Exchange Rs.

d) Interest on funds lent to Rs.

H.O

TOTAL : Rs.

Estimated Profits Rs.

6. Other particulars :

(Any additional facts which the banking company may wish to add in support of its application)

* The portion not applicable to be struck off.
The information need be furnished only in the case of application for centres with a population of less than one lakh.